

(4)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A.NO.2725/2003
M.A.NO.2379/2003

Tuesday, this the 11th day of November, 2003

**Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)**

1. Manindra
d/o Mr. Surpreet Singh Panchhi
r/o G-27/218, Sector 3,
Rohini, Delhi-85
2. Beena M.I
3. Sujamol K.S.
4. Blessy E.T.
5. Suma Mol Varghese
6. Sunita Kumari
7. Rekha Dhyani
8. Bincy Jacob
9. Bincy George
10. Sini Mol Mathew
11. Kabita Upreti
12. Sini Mol E.K.
13. Swastika Bhakat
14. Yasmeen
15. Ginu Varghese
16. Anila M. Abraham
17. Nisha Jacob
18. Shiny Kurian
19. Jincy Cherian
20. Suma Nair
21. Giji Paul
22. Joicy Thomas
23. Nisha Joseph
24. Indu Mol K.M.
25. Princy Philip
26. Nishi Jospeh

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27. Bincy Kuriakose
28. Deepti Philip
29. Sheena Mathew
30. Manju Sebastian
31. Suma Sebastian
32. Anju
33. Neerupma
34. Saly Gravasis
35. Sholly Thomas
36. Reena Thomas
37. Dency Mathew
38. Jisha Joseph
39. Maya. G.
40. Kavita Tyagi
41. Bincy
42. Lovely P.V.

All applicants c/o Baba Saheb Ambedkar Hospital
Rohini Sector-6, Delhi-85

..Applicants

(By Advocate: Dr. Surat Singh)

Versus

1. Govt. of NCT of Delhi
through Secretary (Health)
IP Estate, Delhi Secretariat, Delhi
2. Director of Health Services
Govt. of NCT of Delhi
F-17, Karkardooma, Delhi
3. Medical Superintendent
Baba Saheb Ambedkar Hospital
Rohini Sector-6, Delhi-85

..Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal:

MA-2379/2003

MA-2379/2003 is allowed subject to just exceptions. Filing of a joint application is permitted.

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OA-2725/2003

Learned counsel for applicants states that he would submit the appropriate representation to the concerned authority. Subject to that, he does not press the present petition.

2. Allowed as prayed. Subject to aforesaid, petition is dismissed as withdrawn.

Naik
(S. K. Naik)

Member (A)

Aggarwal
(V. S. Aggarwal)
Chairman

/sunil/